Directorate of Health Services Satpuda Bhawan, Bhopal, Madhya Pradesh

Letter No./ IDSP/450

Bhopal, Date: 15.04.2020

To,

The District Magistrate, All districts Madhya Pradesh

Subject: Strengthening SARI (Severe Acute Respiratory Illness) surveillance in Madhya Pradesh

Reference:

- 1. Epidemic Disease Act 1897
- 2. Madhya Pradesh Public Health Act, 1949 by notification dated 18.03.2020
- 3. Gol and ICMR guideline for lab testing of suspected COVID-19 case dated 09.04.2020

With reference to the cited, to identify the hidden spots in any area / block / district, it is advisable to do intensified SARI surveillance (Severe Acute Respiratory Infections) and treat all SARI cases as suspected COVID-19 cases and make sure all Infection Prevention Control measures for such cases, kindlyensure following for all hospitalized SARI cases:

- i) Designate one technical nodal person for regular communication preferably a Medical officer (Share person's Name, designation, Contact no)
- ii) Lab person for taking Oro pharyngeal / Naso pharyngeal sample as per protocol (Trained)
- iii) Maintain a line list of all SARI cases at hospital level (Annex. 3 &4 for line list)

In this regard, WHO MP team will facilitate and support technically to roll out SARI surveillance effectively across the State. At the initial phase, it is decided to start from Bhopal and Indore districts later can be escalated to all the districts in due course of time. District Surveillance Officer will be the nodal for SARIsurveillance at district level and the district IDSP team will track the SARI surveillance on daily basis. All districts to ensure sharing the daily data as per attached format (Annx.3 &4) to "sarimpidsp@gmail.com"

Annexed: SoPs for SARI Surveilance and formats.

Madhya Pradesh Bhopal, Date: 1504.2020

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Copy for Information and necessary action to:

- 1. All CMHOs, Madhya Pradesh
- 2. SRTL WHO-India, Madhya Pradesh
- 3. State CVHO, WHO-India, Madhya Pradesh

Sommissioner Health Madhya Pradesh